

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 58
TP (Co. Act.)-07(PB)/2024
Old CP No. 340/2010

IN THE MATTER OF:

Maa Tarini Minerals	...	Applicant/Petitioner
Vs		
Technicast Engineers Ltd	...	Respondent

Order under Section 433(e)/433(f) of the Companies Act, 1956.

Order delivered on 07.05.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the petitioner : Mr. Arvnav Patnaik, Ms. Shankari Mishra, Advs.
For Respondent : Mr. Adhish Sharma, Advocate for the Respondents

ORDER

Ld. Counsel Ms. Shankari Mishra for the petitioner appeared and sought time to produce the record.

At the request, list the matter **on 12.06.2024**.

-sd-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)